

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5422
ANSWERED ON:06.09.2011
PROVISION FOR RAMPS
Halдар Shri Sucharu Ranjan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to make it mandatory to provide ramps in all public transport, restaurants and other centres of entertainment in view of the difficulties being faced by the handicapped people; and

(b) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b) : The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (PwD) Act, 1995 requires appropriate Governments and local authorities to provide for barrier free built environment. The States and local authorities are responsible for creating a barrier free built environment in towns and cities.